## Calcutta High Court In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 08-06-2021 To 08-06-2021 For (All) Maincase & (All)

Pending: 6 and Disposal: 0

SI No.	Case No.	Date of Registration	Cause Title
1	CRM/643/2021	08-06-2021	GOPAL PAUL VS THE STATE OF WEST BENGAL
			Advocate: JAYDEEP KANTA BHOWMIK
2	CRM/644/2021	08-06-2021	AHIDUL RAHAMAN AND ORS VS THE STATE OF WEST BENGAL
			Advocate: MADHUSHRI DUTTA
3	CRM/645/2021	08-06-2021	OSMAN ALI @ MD OSMAN ALI VS THE STATE OF WEST BENGAL
			Advocate: JEENIA RUDRA
4	CRM/646/2021	08-06-2021	RATAN MANDAL ALIAS SAWPAN VS THE STATE OF WEST BENGAL
			Advocate: DEBORSHI DHAR
5	CRM/647/2021	08-06-2021	MAHABUL HAQUE VS THE STATE OF WEST BENGAL
			Advocate: JAYDEEP KANTA BHOWMIK
6	CRM/648/2021	08-06-2021	IJAJ ALAM VS THE STATE OF WEST BENGAL
			Advocate: BABLU MITRA

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